

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 494/2025

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 28-07-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Ruchira Goel, AOR

For Respondent(s) :

Mr. Ananta Prasad Mishra, AOR
Mr. Jasbir Singh, Adv.
Mr. Deepak Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.1 but none has entered appearance.

Respondent No.2 is duly represented.

Original Records of High Court and Trial Court have not been received despite reminder.

Let D.O. letter be issued.

List again on 4.9.2025.

MASHROOR ALAM KHAN
Registrar

MG